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Export of Vegetable Oils, pulses, Rice and Spices

- 349. DR. MOHD. HASHIM KID-WAI: Will the Minister of COMMERCE be pleased to state;
- (a) the quantum of vegetable oils, pulses, rice and spices exported: during the last three years; year-wise! alongwith the names of the countries to which such ex-port_s were made;
- (b) whether there has been any increase or decrease in export of these items during this period; yearwise;
- (c) what steps Government have taken to increase the export of these items; and
- (d) what amount of foreign exchange was earned on account of these exports during the above period?.

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a), (b) and (d). Export of vegetable oils is not allowed. Export of pulses is also not allowed except export of processed pulses, made only out of the pulses imported under the advance licensing scheme/pass book or by an approved 100 per cent Export Oriented Unit.

Exports of rice and spices for the last three years were as shown in Annexure [See Appendix CLII Annexure No. 11]

- (c) Export promotion measures are given in Statement-I.
- Statement I.. The measures taken to promote exports included the following:

I SPICES;

- (i) Certain value added items like dehydrated green pepper, frozen green pepper consumer packs of 1 kg and large cardamom were exempted from Spices Cess which. was leviable @ 3.5 pet cent ad valorem.
 - (ii) Export of black pepper was exempted from the whole of export duty, which was being levied @ Rs. 5 per kg w. e. f. 20th September, 1988.
 - (iii) Air freight subsidy at the rate of Rs. 7 per kg was allowed on export

- of Small cardamom to Middle East Countries during peak period.
- (iv) Additional CCS of 5 per cent was allowed on export of cardamom during peak period in 1988-89.
- (v) Black listing of Indian ' pepper which was a non-tariff barrier imposed by US-FDA was lifted by US Government on representation by Government of India.
- (vi) The Spices board started implementing a scheme to set up a Quality Control Laboratory for testing of quality of spices to award logo to the exporters. The logo ensures quality acceptance importers abroad.
- (vii) For increasing production of black pepper, the spices Board supplemented effort[^] for increasing production by supplying about 45 lakhs rooted pepper cuttings annually to the farmers as well as a scheme for developing water resources and many other development schemes besides intensified research to increase production of Small and large cardamom.

II CEREALS:

- (i) During the current year, instruc tions were issued abolishing levy on basmati rice with a view to making it more competitive in the international markets.
- (ii) Export, of non-basmati rice during 1988-89 has been allowed upto a ceiling of one lakh tonne, fixed taking into account domestic needs, as well as the need to retain and develop markets abroad.

Export of Iron Ore

- 350. SHRI BAIKUNTHA NATH SAHU: Will the Minister of COMMERCE be pleased
- (a) what are the names of the count ries to which iron ore was exported dur ing 1986-87, 1987-88 and 1988-89 along
- with the quantum and value **thereof**;
 - (b) what were the corresponding fig ures of export of iron ore during 1983-84, 1984-85 and 1985-86; and

(c) what Steps are being taken to increase the export of irom ore?

Written Answers

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU); (a) The quantum and value of iron ore exported mainly to Japan, South Korea, Romania, GDR, Pakistan, ' North Korea; China and Dubai during 1986-87, 1987-88 & 1988-89 are 'given below:

Year	Qly. in Million tonnes	Value in Rs. crores
1986-87.	32. 525	597, 47
' 1987-88.	28. 369	. ' 515. 53
1988-89	33. 318	670.61

lb) The corresponding figures of exports of iron ore during 1983-84, 1984-85 and 1985-86 were as under;

Year	Qty. in Million tonnes	Value in Rs. crore
1983-84	22. 071	40157
1984-85	25. 368	47i. 84
1985-86 ■	33. 019	543.65

(c) Market diversification, consistency in quality of Kudremukh Iron Ore concentrates and pellets and improvement in infrastructural facilities at ports handling iron ore exports are Some of the steps being taken to increase iron ore exports.

to Questions Closure of Textile Mills

- 351. DR. MOHD. HASHIM KIDWAI: Wiil the Minister of TEXTILES be pleased to
- (-a) the number of textile mills. that remained closed as on 30th November, 1989, State-wise;
- (b) the number of workers rendered unemployed by the closure of these mills;
- (c) the details of relief provided to the unemployed workers by Government; and
- (d) by when these mills are likely to start working again?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) and (b) A statement is attached (See below).

- (c) According to available imformation a sum of Rs. 7. 84 crores hats been provided to. 5388 workers of 7 closed textile mills under the provisions of the Textile Workers Rehabilitation Fund Scheme. The State Governments have also been advised to take rehabiiitation/re measures for the deployment of affected workers.
- (d) Restarting of a closed mill depends on its viability being established before the Modal Agency/BIFR. According to the existing Textile "Policy, there may be no alternative but to allow non-viable sick mills to close down.

Statement Cotton/man-made fibre textile mills as on 30-11-89

	State	* No. of closed Mills	No. of workers unemployed
1	2		4
1.	Andhra Pradesh		2409
2.	Assam		
3	Bihar		62
, 4.	Gujrat	35	55830
5.	Haryana	2	. 5056